

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

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LADAKH, TUESDAY, NOVEMBER, 25, 2025

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

DEPARTMENT OF LAW AND JUSTICE

NOTIFICATION

Ladakh, the 24th day of November, 2025

S.O. 138.—In exercise of the powers conferred by Section 3 of the Prevention of Corruption Act, 1988 (Act No. 49 of 1988) (hereinafter referred to as “The said Act”), read with Notification bearing no. S.O. 125 (E) dated 14.02.1989 and in supersession of all previous notifications, except as respects things done or omitted to be done before such supersession, the Lieutenant Governor of the Union territory of Ladakh is pleased to appoint the following Judicial officers as *Special Judges, Anti-Corruption* for the trial of the offences specified in Section 4 of the said Act, within their respective territorial jurisdiction shown against each as under:

S. no	Name and Designation of Judicial Officers	Appointment	Jurisdiction
1.	Ms. Spalzes Angmo, Principal District and Sessions Judges, Leh	Special Judge, Leh, the Prevention of Corruption Act, 1988.	Whole of Leh District.

2.	Shri. Sheikh Gowher Hussain, Principal District and Sessions Judges, Kargil	Special Judge, Kargil, the Prevention of Corruption Act, 1988.	Whole of Kargil District.
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By Order of the Administration of Union territory of Ladakh.

Sd/-
(Qureshi Tariq Mahmood)
**Secretary/Consultant,
Law and Justice Department,**

Copy to:

1. The Chief Secretary, Union territory of Ladakh.
2. All Administrative Secretaries, Union territory of Ladakh.
3. Joint Secretary (JKL), Ministry of Home Affairs, New Delhi.
4. Additional Director General of Police, UT of Ladakh.
5. Registrar General, High Court of J&K and Ladakh.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Concerned Judicial Officers.
8. District Informatics Officer, NIC, Ladakh for publication in the official website.
9. OSD to Lieutenant Governor, UT of Ladakh for information of HLG.
10. S.O. Section, Department of Law and Justice.
11. Concerned file.

(Stanzin Ladol)
**Public Law Officer,
Law and Justice Department**

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